

OPEN COURT

**CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH
ALLAHABAD**

(ALLAHABAD THIS THE 28th DAY OF MARCH, 2019)

Present

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)

Original Application No.330/00274 OF 2015
(U/S 19, Administrative Tribunal Act, 1985)

Laxmi Narayan Sharma, Son of Munshi Lal,
Resident of Dabbariya Bhawan Raghuvorpuri,
P.S. Banna Devi, District-Aligarh.

.....Applicant

V E R S U S

1. Union of India through its Secretary, Ministry of Communication Department, Dak Bhawan, Sansad Marg, New Delhi.
2. Senior Superintendent of Post Office, Aligarh, District-Aligarh.
3. Senior Post Master Aligarh, District-Aligarh.
4. The Assistant Post Master (Accounts), Aligarh (HQ), District-Aligarh.
5. Director Postal Accounts Sector-E, Aligarh-Lucknow.

.....Respondents

Advocates for the Applicant:- Shri D.C. Dwivedi (Not present)
Advocate for the Respondents:-Shri R.K. Srivastava, for Respondents.

O R D E R

(DELIVERED BY HON'BLE MR.RAKESH SAGAR JAIN, MEMBER(J))

None present for the applicant even on the revised call.

Shri R.K. Srivastava, Advocate for respondents is present.

2. On perusal of file it appears that on 08.02.2019, and 25.03.2019 the applicant was not present to pursue the case. Today also no one is present on behalf of applicant. It seems that applicant has lost interest in pursuing the case.

3. Accordingly, the original application is dismissed in default and for non-prosecution. No order as to costs.

(RAKESH SAGAR JAIN)
Member-J

/neelam/